


भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
वेबसाइट : www.rbi.org.in/hindiWebsite : www.rbi.org.inई-मेल/email : helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

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February 10, 2026

RBI cancels Certificate of Registration of 7 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration (CoR) of the following companies.

Sr No	Name of the Company	Registered Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Kanoi Leasfin Ltd	13A Dacres Lane, 7 th Floor, Kolkata, 700069	05.00376	February 26, 1998	January 09, 2026
2	Aditi Sanchar Suvidha Pvt Ltd	Siddha Weston 9, Weston Street, 2 nd Floor, Room No. 229, Dharmatala, Kolkata, 700013	B.05.04609	October 15, 2001	January 09, 2026
3	Welmen Dealcomm Pvt Ltd	45 Shakespeare Sarani, Room No. 303, Century Towers, Kolkata, 700017	B.05.04333	September 07, 2001	January 16, 2026
4	CTC Investments Private Limited	Centre Point, Room No. 322 21, Hemant Basu Sarani, Kolkata, 700001	N.05.06777	October 22, 2008	January 16, 2026
5	Parrot Agencies & Credit Pvt Ltd	303, Century Towers 45, Shakespeare Sarani, Kolkata, 700017	B.05.02341	May 16, 1998	January 28, 2026
6	Monolisha Management Pvt. Ltd.	133, Canning Street, 1st Floor Kolkata, 700001	B.05.03915	January 22, 2003	January 28, 2026
7	MKN Investment Pvt Ltd	Constantia Office Complex, 8th Floor, South Block 11, Dr.U.N. Brahmachari Street, Kolkata, 700017	B.05.04016	September 02, 2001	January 28, 2026

As such, the above companies shall not transact the business of a non banking financial institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.